

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 54 of 2020**

**IN THE MATTER OF:**

**AI-Sami Agro Products Pvt. Ltd. & Ors.**

**...Appellant**

**Versus**

**Duan Hongli & Anr.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Rahul Chitnis, Advocate.**

**For Respondent: None**

**O R D E R**  
**(Virtual Mode)**

**07.04.2021** When the case was called out Mr. Rahul Chitnis, Advocate appears on behalf of the Appellant submits that there is some progress in possibility of settlement outside the court. He prays some more time. Prayer allowed.

List the Appeal 'For Admission (After Notice)' on **18<sup>th</sup> May, 2021**. On that day Learned Counsel for the Appellant will inform this Appellate Tribunal about the settlement outside the court.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**